विदेशी ऋणों के रूप में प्राप्त विदेशी मुद्रा का कुछ हिस्सा गैर-सरकारी क्षेत्र की स्वीकृत प्रायोजनाओं की विदेशी मुद्रा सम्बन्धी आवश्यकताओं को पूरा करने के लिये दे दिया जाता है। ऐसे मामलों में सम्बद्ध गैर-सरकारी पार्टियों द्वारा रुपये के रूप में की जाने वाली अदायगियों के मुकाबले उतनी ही विदेशी मुद्रा दे दी जाती है।

Excise Duty Collections in States

2158. **Shri Raghunath Singh:**
Shri Agadi:
Shri Wodeyar:
Shri Sugandhi:
Shri M. B. Thakore:
Shri K. U. Parmar:
Shri Prakash Vir Shastri:
Shri Assar:
Shri Vajpayee:

Will the Minister of **Finance** be pleased to state the figures of collection of excise revenue during each of the years 1956-57, 1957-58, 1958-59 and 1959-60 separately for each State from excise duty on:

(1) Matches;

(2) Tobacco;

(3) Sugar;

(4) Vegetable Products;

(5) Coffee;

(6) Tea; and

(7) Vegetable non-essential oils?

The Minister of Finance (Shri Morarji Desai): A statement showing the available information is laid on the Table of the House. [*See* Appendix III, annexure No. 101].

केन्द्रीय शिक्षा सलाहकार बोर्ड

२१५९. **श्री प्रकाश वीर शास्त्री** : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय शिक्षा सलाहकार बोर्ड ने गत जनवरी की बैठक में क्या मुख्य निर्णय किये हैं;

(ख) क्या बोर्ड द्वारा विश्वविद्यालय स्तर की शिक्षा और उसके माध्यम के सम्बन्ध में भी कुछ निर्णय किये गये हैं; और

(ग) क्या बोर्ड ने सांध्यकालीन महाविद्यालय और पत्र-व्यवहार द्वारा शिक्षा के सम्बन्ध में भी अपनी सम्मति दी है और यदि हां तो वह क्या है ?

शिक्षा मन्त्री (डा० का० ला० श्रीमाली) (क) से (ग). नई दिल्ली में, १६ और १७ जनवरी, १९६१ को केन्द्रीय शिक्षा सलाहकार बोर्ड की जो २८ वीं बैठक हुई थी उसकी कार्यवाहियों को अभी अन्तिम रूप नहीं दिया गया है। अन्तिम रूप से तैयार हो जाने पर कार्यवाहियों की एक प्रति जिनमें बोर्ड द्वारा की गई सिफारिशें भी शामिल होंगी यथा समय लोक सभा के पुस्तकालय को भेज दी जायेंगी।

सीमा-विवाद

२१६०. **श्री प्रकाशवीर शास्त्री :**
श्री पंगरकर :
श्री गु० के० जोधे :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय विकास परिषद् की बैठक के अवसर पर महाराष्ट्र और कर्नाटक के प्रतिनिधि उन दोनों राज्यों के सीमा-विवाद के सम्बन्ध में गृह-कार्य मन्त्री से मिले थे;

(ख) यदि हां, तो क्या उस विवाद का कोई हल निकल आया है; और

(ग) इस विषय में अन्तिम निर्णय कब तक हो जायेगा ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री दातार) : (क) महाराष्ट्र तथा मैसूर के मुख्य मन्त्री जनवरी, १९६१ के प्रथम सप्ताह में भावनगर में गृह मन्त्री से मिले थे;

(ख) और (ग) जैसा कि राज्य सभा में १८ अगस्त, १९६० को एक प्रश्न के उत्तर में बताया गया है, दोनों मुख्य मन्त्री प्रत्येक राज्य सरकार द्वारा नामित दो-दो प्रतिनिधियों की एक ऐसी समिति नियुक्त करने पर सहमत थे जो कि दोनों राज्य सरकारों द्वारा प्रस्तुत किये गये मामलों की विस्तारपूर्वक जांच करेगी, तथा दोनों सरकारों को विवादग्रस्त सीमाओं के विषय में उन राज्यों की सहमति तथा असहमति की कारणों सहित रिपोर्ट देगी। इन चार व्यक्तियों की समिति ने कार्य प्रारम्भ कर दिया है।

Indian Cultural Troupe to South East Asian Countries

2161. { **Shri Raghunath Singh:** **Shri Bibhuti Mishra:**

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether a cultural troupe was sent to Karachi in connection with the Republic Day Celebrations, 1961; and

(b) if so, whether Government are intending to send such troupe to South East Asian countries also where people of Indian origin are in large numbers?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b): Yes, Sir.

West German Federal Bank Rate

2162. **Shri M. B. Thakore:** Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that the Federal Bank of West Germany has reduced its rate from 4 per cent. to 3½ per cent. from the 20th January, 1961;

(b) if so, the reasons therefor;

(c) whether there will be any effect on our balance of payment position with that country; and

(d) whether the change in the bank rate is likely to have any bearing on India's position in the world market?

The Minister of Finance (Shri Morarji Desai): (a) Yes.

(b) It appears from the official statement made by the Bundesbank that the main object was to bring interest rates in Western Germany more in line with those in other countries so as to prevent an inflow of speculative funds into the country.

(c) No.

(d) No.

Statues Around Parliament House

2163. **Shri Hem Raj:** Will the Minister of **Home Affairs** be pleased to state what steps have been taken to replace the British statues by those of Indian Leaders around Parliament House compound?

The Minister of State in the Ministry of Home Affairs (Shri Datar): According to the statement made on the subject by the Prime Minister on the floor of the House on the 13th May, 1957, the question of the removal of these statues will be taken up when a suitable place for housing them is available. As regards their replacement by those of Indian leaders, the matter will be considered as and when proposals supported by the offer of necessary finance are forthcoming.

'Smuggling'

2164. **Shri Raghunath Singh:** Will the Minister of **Finance** be pleased to state whether two foreigners John Mendell, a German, and Marion Rusthon, an Australian, who indulged in two cases of smuggling and cheating are now at large and countrywide search is being held for them?

The Minister of Finance (Shri Morarji Desai): Yes, Sir.